

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :



**PETITION NUMBER** : TCP/156/2016

**NAME OF THE PETITIONER(S)** : Gangotri Textiles Limited

**NAME OF THE RESPONDENT(S)** : M/s Jagannath Textile Company Limited & 5 others

**UNDER SECTION** : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

<p>1. SUMIT AGARWAL For KSR &amp; Co. Company Secretaries LLP</p>	<p>For Petitioner</p>	<p></p>
<p>2. R. VIDHYASHANKAR R. ASHOK KUMAR</p>	<p>Counsel for Respondents</p>	<p></p>

**ORDER**

Shri Sumit Agarwal, PCS, representing the petitioner present and sought time for submitting final arguments. Shri R Ashok Kumar, counsel for respondents present. Time extended at request. Put up on 13.06.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)